

H.H. THE ADDITIONAL SESSIONS JUDGE SHRI. D. S. DESHMUKH**Court Room No. 21****Weekly board of C.R.No.21
dated 28.09.2020 to 03.10.2020****Daily Board 28.09.2020**

Sr. No.	Case No.	Party Name	Stage
1	S.C. 261/2015	The State Bhoiwada P. Station Vs Sanjay Badri Thakur And Another On	JUDGMENT
2	CR M.A. 995/2019	Riddhi Pushkar Gohil Vs State of Maharashtra -Bhoiwada P. Stn. and Shailesh Ramesh Kadam	HEARING.
3	CR M.A. 956/2020	Manoj Kumar Meena Vs Saraswati Datram @ Muskan	HEARING.
4	A.B.A. 921/2020	Praveen Bhavarlal Gandhi Vs The State of Maharashtra through I.T. Marg Police Station	HEARING.
5	CR B.A. 1829/2020	Ramzan Yasin Shaikh and Anr. Vs The State - DCB CBID Unit - VIII	HEARING.
6	SPL CRI MA 01/2020	Intelligence Officer Vs Mr. J. Kaleel Rehman	HEARING.
7	CR B.A. 1789/2020	Vinod Bajliya Sathiya Vs The State - V. P. Road Police Station	HEARING
8	SPL CAE MCOE 17/16 @ 26/16	The State L. T. Marg Police Station Vs Haidarali Gafur Shaikh	SAY/REPLY
9	A.B.A. 971/2020	Jazil Nawarange Vs The State of Maharashtra through L.T. Marg Police Station	SAY/REPLY
10	CR B.A. 1848/2020	Pawan Jivan Gaikwad Vs The State - V. P. Road Police Station	SAY/REPLY
11	A.B.A. 1045/2020	Kishin Doulatram Sadarangani Vs The State - Malbar Hill Police Station	Appearance
12	CR B.A. 1898/2020	Samirali Ibrahim Sayed Vs State - Pydhonie Police Station	Appearance

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13	CR M.A. 1160/2020	Shivaji Dattaram Dongre Vs State - Mumbai Central Railway Police Station	Appearance
14	CR M.A. 1169/2020	Mohd. Kalim Mohd. Habib Siddiqui Vs The State - Sewree Police Station	Appearance
15	CR B.A. 1911/2020	Pravin G. Gami and Anr. Vs The State and DCH CID Unit - X	Appearance
16	CR M.A. 1180/2020	The State - Instance of Cyber police Station Vs Shivprasad Semwa	Appearance
17	CR B.A. 1925/2020	Devji @ Dinesh Jethalal Gajra Bhanushali Vs State- DCB CID	Appearance
18	CR B.A. 1931/2020	Afzal Zakir Khan Vs State - V.P.Road Police Station	Appearance
19	CR B.A. 1932/2020	Mahesh Ladharam Gajra Vs State -D.C.B CID	Appearance
20	CR B.A. 1940/2020	Manish Ashokumar Jain Vs State - L.T.Marg Police Station	Appearance
21	Spl Case MCOB 06/2015	The State Shivaji Nagar P. Stn. Vs Krushna @ Gotya Bajrang Chikne & 3 ors.	Say/hearing.
22	A.B.A. 552/2020	Allwyn Placidus Mascarenhas Vs State L T Marg Police Station	ORDER
23	MISC APPLN MCOB 622/2020	STATE - Kurar Police Station Vs Uday Shradaprasad Pathak and Ors.	ORDER
24	A.B.A. 752/2020	Dr. Gerald Mascarenhas Vs L. T. Marg Police Station	ORDER
25	CR B.A. 1859/2020	Vivek Subhash Vadatkar Vs State - Pydhonie Police Station	ORDER

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Sr. No.	Case No.	Party Name	Stage
1	SPL CASE 310/2020	POWAI POLICE STATION Vs RAVINDRA KRUSHNA PUJARI @ BOLA	HEARING.
2	A.B.A. 985/2020	Peshkar Khalil Khan Vs The State - DCB CID	HEARING.
3	A.B.A. 964/2020	Nasim Peshkar Khan Vs The State- DCB CID Unit IX	HEARING.
4	CR M.A. 1117/2020	V. Dhanlaxmi in Vs The State – DCB CID Unit-9 & Ors	HEARING.
5	CR M.A. 1118/2020	Vishnu Vijayan Vs The State – DCB CID Unit- 9	HEARING.
6	CR M.A. 1175/2020	Chandresh Mangilal Jain Vs State - L.T.Marg Police Station	APPEARANCE
7	SPL CAE MCOC 13/16 @ 11/16 @ 02/17	The State Oshiwara Police Station Vs Manish @ Aakash Taklya Ganpat Yadav and ors.	HCTB
8	A.B.A. 442/2020	Subhash Pramshukhlal Sagar And Anr. Vs State D B Marg Police Station	ORDER
9	A.B.A. 826/2020	Arjun Kumar Khesaram Vs State L T Marg Police Station	ORDER

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Sr. No.	Case No.	Party Name	Stage
1	A.B.A. 569/2020	Vikas Sohanlal Godara Vs Customs Marine And Preventive	HEARING.
2	Exh.26 in (DA) SPL CASE MCOC 12/19	Okpala Chigbo Benedict @ Benedith V/S Dongri Police Station	HEARING.
3	CR M.A. 957/2020	Rajkumar Ranganathan Vs Marine and Preventive Wing, Customs	SAY.
4	SPL CASE MCOC 11/2018	Ats, Kalachowky, Mumbai. Vs Krushna Lingayya Ghoshaka @ Ajay Dasri And Ors.07	HEARING.
5	SPL CASE MCOC 22/2019	DCB,CID Vs Ahmedraja Afroz Vadhariya And Ors.02	HEARING.
6	A.B.A. 166/2020	Ameet Parmanand Nichani Vs The Principal Commissioner Of Customs	ORDER

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Sr. No.	Case No.	Party Name	Stage
1	SPL CASE 624/2020	Vikhroli Police Station Vs Sunil Narayan Angane & Ors.02	APPEARANCE
2	Exh.2 in SPL CASE 576/2020	Kurar Police Station Vs Nikhil Chandrakant Rokade & Ors	HEARING.

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Sr. No.	Case No.	Party Name	Stage
1	SPL CASE MCOO 08/2017	The State Vikhroli Police Station Vs Mehtab Mohd. Sharaft Ali Khan And Ors.02	ARGUMENTS